## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 11 of 2018 in C.P. (I.B) No. 119/10/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

Name of the Company:

Kotak Mahindra Bank Ltd.

V/s.

Jayeshkumar Arvindbhai Popat

Section of the Companies Act:

Section 22 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1 LALIT WI PATER ADV



Learned Advocate Mr. Lalit Patel present for Applicant. None present for

Registry did not send the letter earlier. Today letter sent to IBBI forwarding the name of Mr. Ravi Kapoor as RP.

Await confirmation from IBBI.

List the matter on 24.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL